

CHAPTER 7

Edible vegetables and certain roots and tubers

NOTES :

1. This Chapter does not cover forage products of heading 1214.
2. In headings 0709, 0710, 0711 and 0712, the word “vegetables” includes edible mushrooms, truffles, olives, capers, marrows, pumpkins, aubergines, sweet corn (*Zea mays var. saccharata*), fruits of the genus *Capsicum* or of the genus *Pimenta*, fennel, parsley, chervil, tarragon, cress and sweet marjoram (*Majorana hortensis* or *Origanum majorana*).
3. Heading 0712 covers all dried vegetables of the kinds falling in headings 0701 to 0711, other than :
 - (a) dried leguminous vegetables, shelled (heading 0713);
 - (b) sweet corn in the forms specified in headings 1102 to 1104;
 - (c) flour, meal, powder, flakes, granules and pellets of potatoes (heading 1105);
 - (d) flour, meal and powder of the dried leguminous vegetables of heading 0713 (heading 1106).
4. However, dried or crushed or ground fruits of the genus *Capsicum* or of the genus *Pimenta* are excluded from this Chapter (heading 0904).

Tariff Item	Description of goods	Unit	Rate of duty	
			Standard	Preferential Areas
(1)	(2)	(3)	(4)	(5)
0701	POTATOES, FRESH OR CHILLED			
0701 10 00	- Seed	kg.	30%	20%
0701 90 00	- Other	kg.	30%	20%
0702 00 00	TOMATOES, FRESH OR CHILLED	kg.	30%	20%
0703	ONIONS, SHALLOTS, GARLIC, LEEKS AND OTHER ALLIACEOUS VEGETABLES, FRESH OR CHILLED			
0703 10	- <i>Onions and shallots:</i>			
0703 10 10	--- Onions	kg.	30%	20%
0703 10 20	--- Shallots	kg.	30%	20%
0703 20 00	- Garlic	kg.	100%	90%
0703 90 00	- Leeks and other alliaceous vegetables	kg.	30%	20%
0704	CABBAGES, CAULIFLOWERS, KOHLRABI, KALE AND SIMILAR EDIBLE BRASSICAS, FRESH OR CHILLED			
0704 10 00	- Cauliflowers and headed broccoli	kg.	30%	20%
0704 20 00	- Brussels sprouts	kg.	30%	20%
0704 90 00	- Other	kg.	30%	20%

(1)	(2)	(3)	(4)	(5)
0705	LETTUCE (<i>LACTUCASATIVA</i>) AND CHICORY (<i>CICHORIUM SPP.</i>), FRESH OR CHILLED			
	- <i>Lettuce:</i>			
0705 11 00	-- Cabbage lettuce (head lettuce)	kg.	30%	20%
0705 19 00	-- Other	kg.	30%	20%
	- <i>Chicory :</i>			
0705 21 00	-- Witloof chicory (<i>Cichorium intybus var. foliosum</i>)	kg.	30%	20%
0705 29 00	-- Other	kg.	30%	20%
0706	CARROTS, TURNIPS, SALAD BEETROOT, SALSIFY, CELERIAC, RADISHES AND SIMILAR EDIBLE ROOTS, FRESH OR CHILLED			
0706 10 00	- Carrots and turnips	kg.	30%	20%
0706 90	- <i>Other :</i>			
0706 90 10	--- Horse radish	kg.	30%	20%
0706 90 20	--- Other Radish	kg.	30%	20%
0706 90 30	--- Salad beetroot	kg.	30%	20%
0706 90 90	--- Other	kg.	30%	20%
0707 00 00	CUCUMBERS OR GHERKINS, FRESH OR CHILLED	kg.	30%	20%
0708	LEGUMINOUS VEGETABLES, SHELLED OR UNSHELLED, FRESH OR CHILLED			
0708 10 00	- Peas (<i>Pisum sativum</i>)	kg.	30%	20%
0708 20 00	- Beans (<i>Vigna spp., Phaseolus spp.</i>)	kg.	30%	20%
0708 90 00	- Other leguminous vegetables	kg.	30%	20%
0709	OTHER VEGETABLES, FRESH OR CHILLED			
0709 20 00	- Asparagus	kg.	30%	20%
0709 30 00	- Aubergines (<i>egg-plants</i>)	kg.	30%	20%
0709 40 00	- Celery other than celeriac	kg.	30%	20%
	- <i>Mushrooms and truffles:</i>			
0709 51 00	-- Mushrooms of the genus <i>agaricus</i>	kg.	30%	20%
0709 59 00	-- Other	kg.	30%	20%
0709 60	- <i>Fruits of the genus Capsicum or of the genus Pimenta :</i>			
0709 60 10	--- Green chilly	kg.	30%	20%
0709 60 90	--- Other	kg.	30%	20%
0709 70 00	- Spinach, New Zealand spinach and orache spinach (<i>garden spinach</i>)	kg.	30%	20%
	- <i>Other :</i>			
0709 91 00	-- Glove artichokes	kg.	30%	20%
0709 92 20	-- Olives	kg.	30%	20%
0709 93	-- Pumpkins, squash and gourds (<i>Cucurbita spp.</i>):			

(1)	(2)	(3)	(4)	(5)
0709 93 10	--- Pumpkins	kg.	30%	20%
0709 93 20	--- Squash	kg.	30%	20%
0709 93 30	--- Bitter gourd	kg.	30%	20%
0709 93 40	--- Bottle gourd	kg.	30%	20%
0709 93 50	--- Snake gourd	kg.	30%	20%
0709 93 60	--- Coccinia (Kundru)	kg.	30%	20%
0709 93 90	--- Other	kg.	30%	20%
0709 99	-- Other :			
0709 99 10	--- Green Pepper	kg.	30%	20%
0709 99 30	--- Okra/lady finger (Bhindi)	kg.	30%	20%
0709 99 90	--- Other	kg.	30%	20%
0710	VEGETABLES (UNCOOKED OR COOKED BY STEAMING OR BOILING IN WATER), FROZEN			
0710 10 00	- Potatoes	kg.	30%	20%
	- <i>Leguminous vegetables, shelled or unshelled:</i>			
0710 21 00	-- Peas (<i>Pisum sativum</i>)	kg.	30%	20%
0710 22 00	-- Beans (<i>Vigna spp., Phaseolus spp.</i>)	kg.	30%	20%
0710 29 00	-- Other	kg.	30%	20%
0710 30 00	- Spinach, New Zealand spinach and orache spinach (<i>garden spinach</i>)	kg.	30%	20%
0710 40 00	- Sweet corn	kg.	30%	20%
0710 80	- <i>Other vegetables:</i>			
0710 80 10	--- Terragon	kg.	30%	20%
0710 80 90	--- Other	kg.	30%	20%
0710 90 00	- Mixtures of vegetables	kg.	30%	20%
0711	VEGETABLES PROVISIONALLY PRESERVED (FOR EXAMPLE, BY SULPHUR DIOXIDE GAS, IN BRINE, IN SULPHUR WATER OR IN OTHER PRESERVATIVE SOLUTIONS), BUT UNSUITABLE IN THAT STATE FOR IMMEDIATE CONSUMPTION			
0711 20 00	- Olives	kg.	30%	20%
0711 40 00	- Cucumbers and gherkins	kg.	30%	20%
	- <i>Mushrooms and truffles:</i>			
0711 51 00	-- Mushrooms of the genus <i>agaricus</i>	kg.	30%	20%
0711 59 00	-- Other	kg.	30%	20%
0711 90	- <i>Other vegetables; mixtures of vegetables:</i>			
0711 90 10	--- Green pepper in brine	kg.	30%	20%
0711 90 20	--- Assorted canned vegetables	kg.	30%	20%
0711 90 90	--- Other	kg.	30%	20%
0712	DRIED VEGETABLES, WHOLE, CUT, SLICED, BROKEN OR IN POWDER, BUT NOT FURTHER PREPARED			

(1)	(2)	(3)	(4)	(5)
0712 20 00	- Onions	kg.	30%	20%
	- <i>Mushrooms, wood ears (Auricularia spp.), jelly fungi (Tremella spp.) and truffles:</i>			
0712 31 00	-- Mushrooms of the genus <i>lgaricus</i>	kg.	30%	20%
0712 32 00	-- Wood ears (<i>Auricularia spp.</i>)	kg.	30%	20%
0712 33 00	-- Jelly fungi (<i>Tremella spp.</i>)	kg.	30%	20%
0712 39 00	-- Other	kg.	30%	20%
0712 90	- <i>Other vegetables; mixtures of vegetables:</i>			
0712 90 10	--- Asparagus	kg.	30%	20%
0712 90 20	--- Dehydrated garlic powder	kg.	30%	20%
0712 90 30	--- Dehydrated garlic flakes	kg.	30%	20%
0712 90 40	--- Dried garlic	kg.	30%	20%
0712 90 50	--- Marjoram, Oregano	kg.	30%	20%
0712 90 60	--- Potatoes	kg.	30%	20%
0712 90 90	--- Other	kg.	30%	20%
0713	DRIED LEGUMINOUS VEGETABLES, SHELLED, WHETHER OR NOT SKINNED OR SPLIT			
0713 10	- Peas (<i>Pisum sativum</i>):			
0713 10 10	--- Yellow peas	kg.	50%	40%
0713 10 20	--- Green peas	kg.	50%	40%
0713 10 90	--- Other	kg.	50%	40%
0713 20	- Chickpeas (<i>garbanzos</i>):			
0713 20 10	--- Kabuli chana	kg.	60 %	20 %
0713 20 20	--- Bengal gram (desi chana)	kg.	60 %	20 %
0713 20 90	--- Other	kg.	60 %	20 %
	<i>Beans (Vigna spp., Phaseolus spp.):</i>			
0713 31	-- Beans of the species <i>Vigna mungo</i> (L.) Hepper or <i>Vigna radiata</i> (L.) Wilczek			
0713 31 10	--- Beans of the species <i>Vigna mungo</i> (L.) Hepper	kg.	30%	20%
0713 31 90	--- Beans of the species <i>Vigna radiata</i> (L.) Wilczek	kg.	30%	20%
0713 32 00	-- Small red (Adzuki) beans (<i>Phaseolus or Vigna angularis</i>)	kg.	30%	20%
0713 33 00	-- Kidney beans, including white pea beans (<i>Phaseolus vulgaris</i>)	kg.	30%	20%
0713 34 00	-- Bambara beans (<i>Vigna subterranea or Voandzeiakg. subterranea</i>)	kg.	30%	20%
0713 35 00	-- Cow peas (<i>Vigna unguiculata</i>)	kg.	30%	20%
0713 39	-- <i>Other :</i>			
0713 39 10	--- Guar seeds	kg.	30%	20%
0713 39 90	--- Other	kg.	30%	20%
0713 40 00	- Lentils	kg.	50%	20%
0713 50 00	- Broad beans (<i>Vicia faba var major</i>) and horse beans (<i>Vicia faba var equina, Vicia faba var minor</i>)	kg.	30%	20%

(1)	(2)	(3)	(4)	(5)
0713 60 00	- Pigeon peas (<i>Cajanus cajan</i>)	kg.	30%	20%
0713 90	- Other :			
0713 90 10	--- Split	kg.	30%	20%
0713 90 90	--- Other	kg.	30%	20%
0714	MANIOC, ARROWROOT, SALEP, JERUSALEM ARTICHOKES, SWEET POTATOES AND SIMILAR ROOTS AND TUBERS WITH HIGH STARCH OR INULIN CONTENT, FRESH, CHILLED, FROZEN OR DRIED, WHETHER OR NOT SLICED OR IN THE FORM OF PELLETS; SAGO PITH			
0714 10 00	- Manioc (cassava)	kg.	30%	20%
0714 20 00	- Sweet potatoes	kg.	30%	20%
0714 30 00	- Yams (<i>Dioscorea spp.</i>)	kg.	30%	20%
0714 40 00	- Taro (<i>Colocasia spp.</i>)	kg.	30%	20%
0714 50 00	- Yautia (<i>Xanthosoma spp.</i>)	kg.	30%	20%
0714 90	- Other:			
0714 90 10	--- Sago pith	kg.	30%	20%
0714 90 90	--- Other	kg.	30%	20%

Fresh garlic falling under tariff item 0703 20 00 in the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) when imported by the National Consumer Co-operative Federation and the Madhya Pradesh State Co-operative marketing Federation under an import licence issued by the Central Government and cleared after the 15th day of January, 2003 is exempted from so much of the duty of Customs as is in excess of thirty per cent. ad valorem.

[vide sec. 56 read with Third Schedule to the Finance Act, 2011 (8 of 2011)]

[Notifn. No.40/2020-Cus., dt.28.10.20]

In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962), the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby exempts the goods of the description specified in column (3) of the Table below, and falling within the sub-heading or tariff item of the First Schedule to the said Customs Tariff Act, 1975, as are specified in the corresponding entry in column (2) of the said Table in such quantity of total imports of such goods in a financial year, as specified in column (4) below (herein after referred to as the 'tariff rate quota (TRQ) quantity'), when imported into India, from so much of the duty of customs leviable thereon under the said First Schedule as is in excess of the amount calculated at the rate specified in the corresponding entry in column (5) of the said Table (herein after referred to as the In-quota tariff rate), subject to any of the conditions, specified in the Annexure to this notification, the condition number of which is mentioned in the corresponding entry in column (6) of the said Table, namely: -

Table

S. No.	Sub-heading or tariff item of	Description good quota	Tariff rate tariff item quantity	In-tegrated Condition No.	
(1)	(2)	(3)	(4)	(5)	(6)

1.	0701	Potatoes	10,00,000 MT	10%	1
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ANNEXURE

Condition No.	Condition
1.	<p>(a) The TRQ is allotted to the importer by the Directorate General of Foreign Trade, in accordance with the relevant procedure as specified in the Hand Book of Procedure 2015-20.</p> <p>(b) The TRQ authorization shall contain name and address of the importer, IEC code, Customs notification No., sub-heading or tariff item as applicable, quantity and validity period of certificate.</p> <p>(c) The TRQ authorization shall be issued electronically by the Directorate General of Foreign Trade and transmitted to ICES system.</p> <p>(d) Imports made against the TRQ shall be allowed only upon debiting electronically in the ICES system.</p>

Provided that nothing contained in this notification shall apply to the goods specified against serial number 1 of the said Table after the 31st day of January 2021.

Exemption to goods specified in Col. (3) of the Table:

[Notifn. No. 11/21-Cus., dt.1.2.21 as amended by 18/21]

In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962) read with clause 115 of the Finance Bill, 2021 (15 of 2021), which, by virtue of the declaration made in the said Finance Bill under the Provisional Collection of Taxes Act, 1931 (16 of 1931), has the force of law, the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby exempts goods of the description specified in column (3) of the Table below and falling within the Chapter, heading or sub-heading or tariff item of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) as specified in column (2) of the said Table, from so much of the Agriculture Infrastructure and Development Cess leviable thereon under the said clause of the Finance Bill, 2021, as is in excess of the amount calculated at the rate specified in column (4) of the said Table.

Table

S.No.	Chapter or heading or subheading or tariff item of the First Schedule	Description of goods	Rate
(1)	(2)	(3)	(4)

1.	0713 10	All goods	40%
2.	0713 20 10	All goods	30%
3.	0713 20 20	All goods	50%
4.	0713 20 90	Chick Peas (Garbanzos)	50%
5.	0713 40 00	Lentil (Mosur)	20%
6.	0808 10 00	All goods	35%
7.	1511 10 00	All goods	17.5%
8.	1507 10 00, 1512 11 10	All goods	20%
9.	2204, 2205, 2206, 2208*	All goods	100%
10.	2701, 2702, 2703	All goods	1.5%
11.	3102 10 00, 3102 30 00	All goods	5%
12.	31	Muriate of potash, for use as manure or for the production of complex fertilisers	5%
13.	3105 30 00	Diammonium phosphate, for use as manure or for the production of complex fertilisers	5%
14.	5201	All goods	5%
15.	7106 or 98	Silver, including silver dore	2.5%
16.	7108 or 98	Gold, including gold dore	2.5%
17.	Any Chapter	All goods other than goods mentioned against serial numbers 1 to 16 above.	Nil
18.	Any Chapter	All goods on which exemption from basic customs duty is claimed and allowed under the advance authorisation.	Nil
19.	Any Chapter	All goods on which exemption from basic customs duty is claimed and allowed under the notifications, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), mentioned in the ANNEXURE.	Nil

ANNEXURE

S.No.	Details of Notifications
(1)	(2)
1.	Notification No. 74/2005-Customs, dated the 22nd July, 2005 vide number G.S.R.499(E), dated the 22nd July, 2005.

* vide corrigendum dt. 05.02.2021

2. Notification No. 10/2008-Customs, dated the 15th January, 2008 vide number G.S.R.33(E), dated the 15th January, 2008.
3. Notification No. 152/2009-Customs, dated the 31st December, 2009 vide number G.S.R. 943(E), dated the 31st December, 2009.
4. Notification No. 46/2011-Customs, dated the 1st June, 2011 vide number G.S.R.423(E), dated the 1st June, 2011.
5. Notification No. 53/2011-Customs, dated the 1st July, 2011 vide number G.S.R.499(E), dated the 1st July, 2011.
6. Notification No. 69/2011-Customs, dated the 29th July, 2011 vide number G.S.R.593(E), dated the 29th July, 2011.
7. Notification No. 52/2003-Customs, dated the 31st March, 2003 vide number G.S.R.274(E), dated the 31st March, 2003.
8. Notification No. 3/57-Customs, dated the 8th January, 1957 vide number G.S.R.98 (E), dated the 08th January, 1957.
- 9**. Notification No. 99/2011-Customs, dated the 9th November, 2011 vide number G.S.R.801(E), dated the 9th November, 2011.
10. Notification No. 56/2000-Customs, dated the 5 th May, 2000 vide number G.S.R. 399 (E), dated the 5th May, 2000.
11. Notification No. 57/2000-Customs, dated the 8th May, 2000 vide number G.S.R. 413 (E), dated the 8th May, 2000.

2. This notification shall come into force on the 2nd February, 2021.

* Falling under various Chapters

** vide corrigendum dt. 05.02.2021

